

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5983**

TO BE ANSWERED ON THE 11th APRIL, 2017 / CHAITRA 21, 1939 (SAKA)

IMMOVABLE PROPERTY

5983. SHRI ARKA KESHARI DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Punjab Police has handed over the immovable property in Delhi to Delhi Police at the time of its formation; and

(b) if so, the details of these immovable property owned or possessed by Delhi Police at the time of its formation?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (b): The Delhi Police has reported that the exact details of the immovable properties and assets at the time of formation are not forthcoming in the records.
